

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:5747

ANSWERED ON:28.04.2015

FUNCTIONING OF CENTRAL PUBLIC SECTOR UNDERTAKINGS

K. Shri Parasuraman

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government had empowered the Board of Central Public Sector Undertakings (CPSUs) to affect organisational restructuring;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has undertaken any review regarding grant of complete autonomy to CPSUs; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a) and (b): The Government has empowered the Boards of Maharatna and Navratna Central Public Sector Enterprises (CPSEs) to effect organizational restructuring including establishment of profit centers, opening of offices in India and abroad, creating new activity centers, etc.

(c) and (d): The Government has already delegated financial and operational powers to the Boards of Maharatna, Navratna and Miniratna CPSEs to, inter- alia, (i) incur capital expenditure on purchase of new items or for replacement without any monetary ceiling (within prescribed limits for Miniratna CPSEs), (ii) enter into technology joint ventures or strategic alliances, (iii) obtain by purchase or other arrangements, technology and know-how, (iv) establish financial joint ventures and wholly owned subsidiaries in India or abroad within prescribed limits, etc.